

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/52/2016
NAME OF THE PETITIONER(S) : SREEKUMARI AMMA & 3 ORS
NAME OF THE RESPONDENT(S) : NIGHTINGALE COLLEGE OF NURSING KERALA
PVT LTD & 15 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

- A. CELINE
For
Indialaw (V. Kamala Kumar)

Counsel for R₁ & R₄ J. M. S.

for M/s Kamala Kumar
9994222720
- S. Manjula Devi, ADV
Preetha, ADV
for KSR & CO, CBE

For Petitioner

S. Manjula

ORDER

Ms S Manjula Devi, counsel for petitioner present. Ms A Celine, caused appearance on behalf of R1 & R4 and filed vakalat. Counsel for petitioner stated that they have sent private notice to the other respondents but the same have been returned undelivered. Time extended at request of counsel for petitioner to place the correct status of the delivery of notice to the other respondents. Counsel for R1 & R4 is directed to furnish information to the counsel for petitioner in relation to the addresses of R6 to R16 and also to file counter. Time extended at their request. Put up on 11.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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